

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 10/SM/2014

- Subject : Non-compliance of the Regulation 8 (6) Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges) Regulations, 2010.
- Date of hearing : 15.1.2015
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
- Respondents : Southern Regional Load Despatch Center and others.
- Parties present : Ms. Meghana Agarwal, Advocate, PSPCL
Ms. Mandakini Ghosh, Advocate, SRLDC
Shri Dilip Rozerkar, PGCIL
Ms. Jayantika Singh, POSOCO
Shri Shubhranshu Padhi, Advocate, UPCL
Shri S.Sowmyanarayan, UPCL
Shri Alok Shankar, Advocate, PKTCL

Record of Proceedings

Learned proxy counsel for the respondents submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter.

2. The Commission observed that the respondents had sought adjournment during the last three hearings. The petition is being adjourned for the last time and no further adjournment will be allowed.
3. The Commission directed to list the matter on 22.1.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**